

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 56/9/HDB/2020
NAME OF THE COMPANY	Dhruthi Infra Projects Ltd
NAME OF THE PETITIONER(S)	Marks Enterprises
NAME OF THE RESPONDENT(S)	Dhruthi Infra Projects Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. ANURAG.	Advocate	anuragbajpai93@gmail.com. 9000007845	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


**ORDER**

Counsel for the Petitioner present. He is directed to issue notice to the Respondent for appearance and file proof of service. Put up the matter on 10.02.2020.



**MEMBER TECHNICAL**

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**MEMBER JUDICIAL**